

**Amount earmarked for the development of Irrigation Project in Gujarat**

**3859. SHRI AHMED M. PATEL:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the amount earmarked for the development of irrigation project in the State of Gujarat during the year 1976-77, district-wise;

(b) the amount spent out of the sanctioned amount;

(c) the amount earmarked for the year 1977-78; and

(d) the details of the project to be taken up?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a) and (b). The Government of Gujarat have reported that an amount of Rs. 54.13 crores was earmarked for the development of irrigation projects in the State for the year 1976-77. The district-wise break up of the earmarked outlay is given in the attached Statement.

The State Government have reported that the amount spent during the year was Rs. 61.00 crores.

(c) and (d). The outlay approved for 1977-78 is Rs. 73.03 crores. The State Government envisage to spend this amount on the following:

	No.
Ongoing Major Irrigation Projects	9
Ongoing Medium Irrigation Projects	27
New Medium Irrigation Projects	3
New Medium Irrigation Projects	35

**Statement**

No.	Name of District	Rs. in lakhs.
1	Ahmedabad	175.00
2	Baroda	11.37
3	Broach	295.69
4	Surat	284.85
5	Bulsar	259.80
6	abarkantha	126.29
7	Bansakantha	0.30
8	Mehsana	701.10
9	Panchmahals	1875.20
10	Bhavnagar	42.80
11	Surendranagar	0.55
12	Rajkot	96.75
13	Amreli	3.11
14	Kutch	50.50
15	Junagadh	326.02
16	Jamnagar	3.30
17	Kaira	111.00
18	Rajasthan State (Towards the cost of Mahin Isaj Sagar Project)	583.00
	Other Misc. scheme survey and investigation, research food control and drainage	5016.43
		5413.00

**Proposal for Assistance to Complete Damodar Drainage Scheme**

**3860. SHRI SAUGATA ROY:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether his Ministry has received any proposal from West Bengal Government for assistance to complete Lower Damodar Drainage Scheme;

(b) if so, its reaction thereto; and

(c) if not, whether the Ministry is considering any proposal in this regard on its own?

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** (a). No, Sir.

(b) and (c). Flood Control forms part of the State Plan and therefore the funds for the implementation of the schemes have to be provided for by the State Government in their plans. However, the Central Government in the wake of severe floods during 1971 provided financial assistance of Rs. 11 crores to the State Government of West Bengal in the last two years of the 4th plan, to supplement the provisions made in the State plan for completing the work on certain priority flood control works including Lower Damodar Scheme.

**Assistance for Constructing Housing Estates for Industrial Workers**

**3861. SHRI SAUGATA ROY:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether his ministry proposes to give any assistance to State Governments for constructing housing estates for industrial workers; and

(b) if so, the details thereof?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) and (b). With the exception of Subsidised Housing Scheme for Plantation Workers, all the social housing schemes introduced by this Ministry are in the State Sector and are being implemented by the State Governments/Union Territories Administration. From 1st April, 1969, the Central financial assistance for all State Sector plan Schemes including

'housing' is released by the Ministry of Finance in the shape of 'block loans' and 'block grants' without their being tied to any particular scheme or Head of development. The State Governments are free to earmark funds for various State Sector schemes including 'Housing', according to the requirements and priorities to be determined by them. The Integrated Subsidised Housing Scheme for Industrial Workers and Economically Weaker Sections of community provides for construction of accommodation for industrial workers on subsidised rent. Like other members of the public, industrial workers can also avail themselves of the benefits of Low Income Group and Middle Income Group Housing Schemes. Apart from plan schemes, Housing and Urban Development Corporation gives financial assistance to Corporate employers in the public and private sectors for construction of rental housing for their employees including industrial workers.

**Dissatisfaction among Refugees in Mana Camp**

**3862. SHRI SAUGATA ROY:** Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware of the dissatisfaction among the refugee inhabitants in Mana Camp in M.P.; and

(b) if so, the steps being taken to mitigate their difficulties and ensure proper rehabilitation for them?

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** (a) So far as Government are aware, there is no dissatisfaction among the migrants staying in Mana Camp in Madhya Pradesh.

(b) Does not arise.